

**Declaration of Assets and Liabilities**

Year 2024-25

I PRAGYA, daughter of LATE SHREE SHOBHAKANT MISHRA, aged-33 Years, belonging to Secretariat service and presently working as Assistant Section Officer given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

**A Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000/-	NA	NA	NA	NA
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5,00,000/- SBI Saving	NA	NA	NA	NA
(iii)	Bonds, Debentures and shares in Companies	8,00,000/- mutual funds ELSS	NA	NA	NA	NA
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NA	NA	NA	NA	NA
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 6g No-BR01ET5828 Worth-35,000/-	NA	NA	NA	NA
(vi)	Jewellery (give details of weight and value)	50g Gold Worth 4,00,000/-	NA	NA	NA	NA
(vii)	Other assets, such as values of claims / interests	NA	NA	NA	NA	NA

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Pragya

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Other (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NA	NA
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

*Pragya*



	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 57,231/- (2024-25) PAN No-FJGPP8770Q	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [ Only in case of proprietary business]	NA	NA
	(iv) Property Tax	NA	NA

### C Personal Detail

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Pragya

Name of Employee: Pragya

Designation: Assistant Section Officer

Department: Bihar Vidhan Sabha Secretariat

Place: Patna

Date: 13.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.